

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30 p.m.

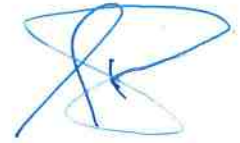
PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2018  
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA  
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5 OTHERS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V.V. Sivakumar  
for

Counsel for  
Petitioners



M. Vidya

K. Anandkumar

Counsel for Respondents

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
03.04.2020.

SD

[S. VIJAYARAGHAVAN]  
Member (Technical)

SD

[R. VARADHARAJAN]  
Member (Judicial)